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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For filing IRP report	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaStel l Industries Ltd	CK Nandakuma r, Varun S, Raghuram Cadambi, Advocates Mr. Shivadutt Bannanje IRP

ADVOCATE FOR PETITIONER/s:

Adv. for Petitioner  
Aradhana Lakhtakia  
9986670538  
(ARADHANA LAKHTAKIA)

APPLICANT  
Shri V  
10/05/19

ADVOCATE FOR RESPONDENT/s:

ABHAY. ANAND.J [9035566591]  
For LAW chambers  
of C.K. Nandakumar

**ORDER**

Heard Ms. Aradhana, learned Counsel for Petitioner; Shri Abhay Anand.J, learned Counsel for Respondent. Post the case on **17.06.2019.**

  
**MEMBER (J)**